

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.491/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company	Smt. Rekha Gupta -Vs-Starke Workout Private Limited & Anr.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Nim Den Dajee

Applicant

Nim Den Dajee
28/11/17

Breemayee Purkayastha
Advocate

Respondent No. 2.

Breemayee Purkayastha
28/11/17

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 are present.

Ld. Counsel of the respondent no. 2 sought leave of the Court for filing Vakalatnama by the end of day. Prayer is allowed.

Ld. Counsel for the respondent no. 2 further prayed that petitioner may be directed to serve a copy of the petition. Prayer is allowed.

Reply may be filed within 2 weeks with a copy in advance to the petitioner. Thereafter rejoinder, if any,

may be filed within 2 weeks with a copy in advance to the respondent.

List on 16/01/2018 for hearing. Meanwhile interim order, if any, is extended till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)